

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-35/1999/6065/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the ¹¹ 29 July, 2024.

Sub: **Commuted leave.**

Ref:- Letter No. ITS.03/2024/245 dtd. 24.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for twelve days from 29.07.2024 to 09.08.2024** (prefixing 27.07.2024 to 28.07.2024; suffixing 10.08.2024 to 11.08.2024), **along with station leave permission, from the evening of 26.07.2024 till the morning of 12.08.2024** has been granted. Further, you are to hand over charge to the District and Sessions Judge, Cachar, Silchar, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-35/1999/6066-6067(A)/A, dated , 27-07-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(Copy of the leave application in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Cachar, Silchar.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

